

**श्री विभूति सिन्धु :** मैं जानना चाहता हूँ कि ६० परमेट गावों में कम्युनिटी प्रोजेक्ट सेंटर हैं और ४० परमेट गावों में कम्युनिटी प्रोजेक्ट सेंटर नहीं हैं तो उन ४० परमेट गावों को इतिला पहुँचाने के बान्ने गवर्नमेंट ने क्या इतजाम किया है ।

**श्री गृहीजहीन :** किमानों के लिये मौसम बुलेटिन भी जारी किये जाते हैं और इसके अलावा रेडियो पर जो इतिला होनी है वह भी जहा जहा कम्युनिटी प्रोजेक्ट के पास रेडियो हैं उनके जरिये से उनका इतिला मिलती है ।

### Food Zones

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\*512 { **Dr. Ram Subhag Singh:**  
**Shri S. M. Banerjee:**  
**Shri Jagdish Awasthi:**  
**Shri Bibhnti Mishra:**  
**Shri N. R. Munisamy:**  
**Shri Ram Reddy:**  
**Shri Assar:**  
**Shri Ram Krishan Gupta:**  
**Shri M. V. Krishna Rao:**  
**Shri Venkatasubbiah:**  
**Shri Narapa Reddy:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether there is any proposal to revise the structure of the existing Food Zones in the country, and

(b) how many State Governments have sent in such proposals, and

(c) when is the decision likely to be taken in the matter?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) to (c) Suggestions for re-adjustment of the boundaries of the existing food zones have been received from time to time from some of the States such as Punjab, Madras, Andhra Pradesh, West Bengal and Bombay. In the larger interests of the country the Government of India have not found it possible to accept any of these proposals so far

**Dr. Ram Subhag Singh.** Will the hon Minister please let us know what are the suggestions of the Governments of Punjab, West Bengal, Madras, Andhra Pradesh and UP?

**The Minister of Food and Agriculture (Shri A. P. Jain):** The suggestion of the Punjab Government was that Delhi should be taken out of their zone and that Punjab should be constituted into a zone by itself. The suggestion of the West Bengal Government was that Orissa should be joined with West Bengal. The suggestion of the Bombay Government was that Madhya Pradesh for rice and Rajasthan and Madhya Pradesh for wheat should be joined with Bombay. The suggestion of Madras and Andhra was that the southern zone should be split up and each of the four States of the southern zone should be constituted into a separate zone.

**Shri N. R. Muniswamy:** What are the real difficulties that these States are experiencing in furthering the objectives of the formation of these zones, and have Government examined these difficulties and tried to remedy them?

**Shri A. P. Jain:** Obviously Bombay is a deficit State and Bombay wants to be joined with a surplus State. Now, the surplus States of Rajasthan and Madhya Pradesh feel that they are poor States and if Bombay is joined with them the price of food grains will go up and they will suffer. So there is a conflict of interests between the surplus States and the deficit States.

**Shri Tyagi:** With a view to establishing a uniform price level all over the country, have Government examined also the feasibility of withdrawing all zonal restrictions and allowing a free flow of foodgrains?

**Shri A. P. Jain:** There is no such practical scheme before the Government at the moment.

**Shrimati Renu Chakravarty:** In view of the fact that already from Orissa the West Bengal Government had made arrangements for purchase of rice and in view of the fact that the Orissa Chief Minister has stated on more than one occasion that if rice was allowed to be sold to West Bengal it would also be to the benefit of Orissa, what is the difficulty in allowing Orissa to be within the zone for West Bengal?

**Shri A. P. Jain:** The hon. lady Member has somewhat mixed up the two things. The removal of zones would mean that there will be no restriction in the flow of rice from Orissa to West Bengal. On the other hand, the proposal of the West Bengal Government was that they wanted to buy a certain quantity of rice from Orissa direct. The price they fixed was higher than the price which the Government of India is paying in Orissa for the purchase of rice, and therefore the Government of India did not allow the West Bengal Government to make purchases. In fact, it is not the policy of the Government of India to allow State-to-State transactions. Whatever is surplus has to be sent to the Central Government, and we have supplied large quantities of wheat and paddy both to Orissa and West Bengal.

**Shri S. M. Banerjee:** May I know whether the U.P. Government has also recommended that U.P., Delhi and Punjab should be one zone, and whether in view of the fact that zonal restrictions are waived after eleven o'clock in the night and foodgrains are smuggled regularly, the Government of India will consider having one zone which will include U.P., Delhi and Punjab?

**Shri A. P. Jain:** It was long ago that the U.P. Government wanted the zonal restriction between Punjab and U.P. to be removed. There has been no such proposal recently. If that restriction is to be removed, then it raises a very large question whether

restriction from U.P. to Bihar should not also be removed.

**Shri Tyagi:** Why not?

**Shri S. M. Banerjee:** There is smuggling going on now.

**Shri P. S. Daulta:** On the authority and recommendation of the All-Parties Food Committee, the Punjab Government had recommended that contiguous wheat producing areas of Punjab and U.P. should be brought within one zone.

**Shri A. P. Jain:** That is totally wrong. The Punjab Government never agreed to it.

**Shri Ranga:** Is it not a fact that Government have stated that the zones were formed with the consent of the concerned State Governments? If so, why is it that Government do not wish to listen to the request of the State Governments for a change in the formation of the zones?

**Shri A. P. Jain:** The zones were formed with the consent of the State Governments, and if all the State Governments constituting the zone agree, well, of course, they can be split; but if there is a difference of opinion between some State and other States, that does not make out a case for splitting the zone.

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#### WRITTEN ANSWERS TO QUESTIONS

##### Gliding Training Centre at Hyderabad

**\*494. Shrimati Ila Palchoudhuri:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the proposal of setting up of a gliding training centre at Hyderabad (Deccan) is under the consideration of the Government;

(b) if so, when a final decision is likely to be taken; and

(c) what would be the total expenditure involved?